Annexure-7

Name of the Corporate Debtor: Chandigarh Overseas Private Limited; Date of commencement of CIRP: 27-02-2023; List of Creditors as on: 04-09-2023 List of Operational Creditors (Government dues)

			100	A. C.			
No.				1	•		
Decails of Claimaill	Department				-		
	Government						
received	Date of receipt						-
of claim 1	Date of Amount receipt claimed		-		ı		•
Details of claim admitted	Amount of Nature of Whether claim claim related admitted party?	-	-	-			1
	Nature of claim			_			-
	Whether related party?	-		_			
itted Amour	% of voting shar e in CoC, if applicable		-			-	-
Amount of	claim		-		-	1	-
Amount of Amount of Amount of	any mutual claim und dues, th at verifica - may be set-tion off	ı	-		-	-	1
Amount of	contin-gent any mutual claim under claim dues, that verifica - may be set-tion off			-	ı		_
Amount of	claim not admitted				1	1	
Amount of Remarks, if any							

